

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. MANA 164 of 1997
(UNLISTED)

Present : Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman

Hon'ble Mr. M.S.Mukherjee, Administrative Member

SWAPAN KR. BHOWMICK

VS

UNION OF INDIA & ORS.

For the applicant : Mr.C.Samaddar, counsel
Mr.D.P.Bhattacharya, counsel

For the respondents: None

Heard on : 17.4.97

Order on : 17.4.97

O R D E R

A.K.Chatterjee, VC

This is a Miscellaneous Application filed by the petitioner of OA 355 of 97 to bring on record one Shri Amitava Ghosh as a respondent as he has been promoted during the pendency of the case. It appears that an Interim Order was passed in the OA on 31.3.97 to the effect that any promotion shall abide by the result of the application provided the appointee ^{is} impleaded as a party respondent. It is pursuant to this order that Shri Amitava Ghosh is ^{ought to be} brought on record. The application is allowed. The said Shri Amitava Ghosh be impleaded as ^a party respondent. The cause title be corrected by the Registry. The petitioner shall serve copy of the application forthwith on the ^{added} party respondent, who may file reply by the date fixed. The order passed this date shall be ^{communicated} to the respondents including the party respondents. The MA is thus disposed of without any cost.

Swapan Kr.
MEMBER (A)

A.K. Chatterjee
VICE-CHAIRMAN